

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NUVO CHRYSCAPITAL
ADVISORS PRIVATE LIMITED**

1.	Name of Corporate Person	M/s. Nuvo Chryscapital Advisors Private Limited
2.	Date of Incorporation of Corporate Person	16/05/2012
3.	Authority Under Which Corporate Person is Incorporated/Registered	Registrar of Companies, Delhi
4.	Corporate Identity Number /Limited Liability Identity Number of Corporate Person	U74900DL2012PTC235889
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	Unit No 216, Commercial Building, Second Floor, Square One, C-2 District Centre, Saket, South Delhi, Delhi-110017
6.	Liquidation Commencement Date of Corporate Person	23/10/2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Name: Mr. Amit Agrawal Address: H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092 Email Address: amitagcs@gmail.com Contact No.: 01143019279 Registration Number: IBBI/IPA-002/IP-N00185/2017-18/10456
8.	Last Date for Submission of Claims	27/11/2023

Notice is hereby given that the M/s Nuvo Chryscapital Advisors Private Limited has commenced voluntary liquidation on 23/10/2023.

The stakeholders of M/s Nuvo Chryscapital Advisors Private Limited are hereby called upon to submit a proof of their claims, on or before 27/11/2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Amit Agrawal
(Voluntary Liquidator)



Date: 27/10/2023
Place: Delhi